

A. Secretarial Posts

Name of the Post	Sanctioned Posts	Vacancy Position
1. Desk Officer/Section Officer	14	03
2. Assistant	24	11
3. Private Secretary	11	05
4. Personal Assistant	15	08
5. Steno Grade 'D'	15	12
6. Upper Division Clerk	11	05

B. Technical Posts

Name of the Post	Sanctioned Posts	Vacancy Position
1. Adviser/Medical Superintendent (Ayur)	03	03
2. Adviser (Homoeo)	01	01

This Department has taken necessary steps to fill up vacant Secretariat posts and technical posts with the concerned authorities' viz. Union Public Service Commission, Department of Health and Family Welfare and Department of Personnel and Training.

Type-2 diabetes among children

3817. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that as per a study, type-2 diabetes is fast spreading among children;

(b) if so, the details thereof;

(c) whether it is also a fact that insulin resistance is coming in the way of their treatment;

(d) if so, the details thereof; and

- (e) the action taken to address this issue fast?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per preliminary data gathered by Indian Council of Medical Research (ICMR), more cases of type 2 diabetes among children are now reported. However, no conclusion regarding fast spread of type 2 diabetes among children can be drawn.

(c) to (e) Insulin resistance is the cause of type 2 diabetes in children. However, type 2 Diabetes and the insulin resistance syndrome can be treated and prevented by adoption of healthy eating habits, daily physical activity and lifestyle changes.

Illegal drug trials

3818. SHRI KHEKIHO ZHIMOMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some reports have highlighted that drug manufacturing companies in India are reportedly illegally testing their drugs/ medicines on patients and poor people;

(b) if so, the number of cases which has been so far came into the notice of Government in the last three years;

(c) whether any actions like ban are being taken against such units;

(d) if so, the details thereof and action taken thereon;

(e) whether Government proposes to introduce a new law to stop these illegal activities; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Nine cases of alleged irregularities in the conduct of clinical trials during the last three years, which were inspected/ investigated by Central Drug Standard Control Organization (CDSCO), have been reported.

(c) to (f) The Government has been continuously making efforts at strengthening the regulatory provisions and the monitoring mechanism of clinical trials in the country and to avoid irregularities therein. The provisions in the